

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (d) Public Health and Hospitals being a State subject, the provision of healthcare services is the primary responsibility of the respective State/UT Governments. However, under National Health Mission (NHM) technical and financial support is provided to the States/UTs to strengthen their health systems, including support for projects/programmes under Public Private Partnership mode based on the requirements posed by the States/UTs in their Annual Programme Implementation Plans (PIP) within their overall resource envelop to achieve universal health coverage.

Towards this, based on consultation with States and other stakeholders, under NHM, Guidelines for provision of healthcare services under Public Private Partnership (PPP) mode have been circulated to the States/UTs for:

- Emergency Transport Services
- Mobile Medical Units Services
- Provision of Free Diagnostics Service Initiative (Free Pathological Services, Free Tele radiology Services, Free CT Scan Services)
- Biomedical Equipment Management Maintenance Programme
- National Dialysis Programme
- Provision of Hospital Waste management, segregation, treatment and disposal services in health facilities
- Management of the Health Facilities by NGOs under PPP mode

Further, after consultations with the Ministry of Health and Family Welfare, States and other stakeholders and with the assistance of the World Bank Group, National Institution for Transforming India (NITI) Aayog has developed a draft Model Concessionaire Agreement (MCA) for the provision of prevention and treatment services for non-communicable diseases (Cardiovascular diseases, Oncology and Pulmonary Sciences) at the district level, especially in Tier 2 and 3 cities, to bring advanced healthcare systems where there is clear unmet need. The States have the flexibility to adopt or not to adopt and to customize the model document before rolling out the initiative as well as to decide the strata of society to be provided services free of cost.

New drugs for Malaria

2546. SHRIMATI SAROJINI HEMBRAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is in the process of developing new drugs to combat the deadly diseases like malaria that affects millions of people globally, if so, the details thereof; and

(b) the number of people affected and killed by this deadly disease during the last two years in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) National Institute of Malaria Research under the Indian Council of Medical Research has been involved in clinical development/trials of antimalarial drugs in collaboration with Hospitals, Medical Colleges, industry and international organizations. Clinical trials of three artemisinin based combinations viz. artesunate amodiaquine, artesunate mefloquine and dihydroartemisinin piperazine were carried out. In addition, trials were also carried out on artemisinin piperazine. These four combinations have been registered.

(b) The number of people affected and deaths due to malaria during the last two years in the country are as below:

Year	Number of people affected from malaria (Parasitologically confirmed cases)	Deaths due to malaria
2015	1169261	384
2016	1090724	331

Skill development of minority communities in Madhya Pradesh

†2547. SHRI PRABHAT JHA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has launched any special scheme for skill development of youth belonging to minority communities, if so, the details thereof;

(b) the number of youth belonging to the minority communities in Madhya Pradesh, who have benefited from the special scheme for skill development launched for them; and

(c) whether any proposal for any scheme from the Government of Madhya Pradesh is under consideration under this scheme, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) to (b) Yes, Sir. Ministry is implementing following schemes for skill development of minority youth:-

- (i) **Seekho aur Kamao**: "Seekho aur Kamao", a scheme for placement linked skill development of minorities aims to upgrading the skills of minority youth in various modern/traditional skills depending upon their qualification, present economic trends and market potential, which can earn them a suitable

† Original notice of the question was received in Hindi.